

ITEM NO.43

COURT NO.1

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).352/2023

GAURAV KUMAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

(WITH IA No. 54002/2023 - PERMISSION TO APPEAR AND ARGUE IN PERSON)

Date : 12-05-2023 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Petitioner-in-person

For Respondent(s)

Dr. Ram Sankar, Adv.
Ms. Anjul Dwivedi, Adv.
Mr. Krishna Pandey, Adv.
Mr. T.s. Nanda Kumar, Adv.
Mr. Anand Kumar V, Adv.
Mr. G Jai Singh, Adv.
Ms. Rv Shaarumathi, Adv.
Ms. Sujatha Bagadhi, Adv.
M/S. Ram Sankar & Co, AOR

Mr. Manan Kumar Mishra, Sr. Adv.
Ms. Radhika Gautam, AOR

Mr. Yusuf, AOR

Mr. Ajay Kumar Agarwal, Adv.
Mr. Sachin Jain, Adv.
Mr. Rajiv Ranjan Diwedi, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1 The State Bar Councils, which have not already filed their replies, shall do so within a period of four weeks failing which their right to file counter affidavit shall be forfeited and the petition shall be proceeded on the basis that there is nothing further to add.

- 2 The Bar Council of India has filed its counter affidavit.
- 3 The Solicitor General is requested to assist the Court.
- 4 List the Petition on 17 July 2023.

Transfer Petition (Civil) No 1310-12 of 2023

- 1 Upon being mentioned by Mr Manan Kumar Mishra, senior counsel, taken on board.
- 2 Issue notice.
- 3 Tag with Writ Petition (Civil) No 352 of 2023.

**(SANJAY KUMAR-I)
DEPUTY REGISTRAR**

**(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR**